

Fourteenth Loksabha

Session : 4

Date : 13-05-2005

Participants : [Mukherjee Shri Pranab](#), [Ramdoss Dr. Anbumani](#), [Elangovan Shri E.V.K.S.](#), [Vaghela Shri Shanker Sinh](#), [Handique Shri Bijoy Krishna](#), [Palanimanickam Shri S.S.](#), [Handique Shri Bijoy Krishna](#), [Dasmunsi Shri Priya Ranjan](#), [Baal Shri T.R.](#), [Singh Smt. Kanti](#)

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Title: Papers laid on the Table by the Members/Ministers.

12.01 hrs.

PAPERS LAID ON THE TABLE

THE MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE): I beg to lay on the Table -

- (1) A copy of the Part-Report of the Phukan Commission and "Accompanying Note on the Justice S.N. Phukan Commission" (in English version only) under sub-section (4) of section (3) of the Commissions of Inquiry Act, 1952.
- (2) Statement (in English version only) showing reasons for not laying simultaneously Hindi version of the papers mentioned at (1) above.

(Placed in Library. See No. LT 2283/2005)

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI BIJOY HANDIQUE): On behalf of Shri Ram Vilas Paswan, I beg to lay on the Table --

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-
 - (i) Review by the Government of the working of the Indian Drugs and Pharmaceuticals Limited, Gurgaon, for the year 2001-2002.
 - (ii) Annual Report of the Indian Drugs and Pharmaceuticals Limited, Gurgaon, for the year 2001-2002, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 2284/2005)

THE MINISTER OF TEXTILES (SHRI SHANKARSINH VAGHELA): I beg to lay on the Table a copy of the Notification No. S.O.3 (E) (Hindi and English versions) published in Gazette of India dated the 3rd January, 2005 regarding constitution of the Jute Manufactures Development Council comprising of Chairman and Members mentioned therein with effect from 10th December, 2004 for a period of two years issued under section 3 of the Jute Manufacturers Development Council Act, 1983.

(Placed in Library. See No. LT 2285/2005)

THE MINISTER OF POWER (SHRI P.M. SAYEED): I beg to lay on the Table a copy of the Statement (Hindi and English versions) correcting the reply given on 29.4.2005 to Unstarred Question No. 5310 by Shri Rayapati Sambasiva Rao, M.P., regarding Accelerated Power Development and Reforms Programme (APDRP).

(Placed in Library. See No. LT 2286/2005)

THE MINISTER OF WATER RESOURCES (SHRI PRIYA RANJAN DASMUNSI): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Water and Power Consultancy Services (India) Limited and the Ministry of Water Resources for the year 2005-2006.

(Placed in Library. See No. LT 2287/2005)

THE MINISTER OF HEALTH & FAMILY WELFARE (DR. ANBUMANI RAMADOSS): On behalf of my colleague Shrimati Panabaka Lakshmi, I beg to lay on the Table --

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Academy of Ayurveda (Rashtriya Ayurveda Vidyapeeth), New Delhi, for the year 2003-2004, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Academy of Ayurveda (Rashtriya Ayurveda Vidyapeeth), New Delhi, for the year 2003-2004.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 2288/2005)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Ayurveda, Jaipur, for the year 2003-2004, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Ayurveda, Jaipur, for the year 2003-2004.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. See No. LT 2289/2005)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Ayurveda and Sidda, New Delhi, for the year 2003-2004.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Central Council for Research in Ayurveda and Sidda, New Delhi, for the year 2003-2004, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Council for Research in Ayurveda and Sidda, New Delhi, for the year 2003-2004.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library. See No. LT 2290/2005)

(7) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Arogya Nidhi (formerly known as National Illness Assistance Fund), New Delhi, for the years 1996-1997, 1997-1998 and 1998-1999,

along with Audited Accounts.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library. See No. LT 2291/2005)

(9) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Arogya Nidhi (formerly known as National Illness Assistance Fund), New Delhi, for the years 1999-2000 and 2000-2001, along with Audited Accounts.

(10) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library. See No. LT 2292/2005)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Medical Sciences, New Delhi, for the year 2002-2003, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Institute of Medical Sciences, New Delhi, for the year 2002-2003.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library. See No. LT 2293/2005)

THE MINISTER OF SHIPPING, ROAD TRANSPORT & HIGHWAYS (SHRI T.R. BAALU): On behalf of Shri K.H. Muniappa, I beg to lay on the Table --

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Highways Authority of India, New Delhi, for the year 2003-2004, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Highways Authority of India, New Delhi, for the year 2003-2004.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 2294/2005)

MR. SPEAKER: Shri Kantilal Bhuria. He is not there. Some notice has to be given. This is not the way. I will be strict from the next session.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI BIJOY HANDIQUE): On behalf of Shri Kantilal Bhuria, I beg to lay on the Table --

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Development Corporation, New Delhi, for the year 2003-2004.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Development Corporation, New Delhi, for the year 2003-2004, together with Audit Report thereon.
- (iii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Development Corporation (Employees Provident Fund), New Delhi, for the year 2003-2004.
- (iv) A copy of the Review (Hindi and English versions) by the Government of the working of the National Cooperative Development Corporation, New Delhi, for the year 2003-2004.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 2295/2005)

- (3) A copy each of the following papers (Hindi and English versions) under section 619 A of the Companies Act, 1956:-
- (a) (i) Review by the Government of the working of the Madhya Pradesh State Agro Industries Development Corporation Limited, Bhopal, for the year 2001-2002.
- (ii) Annual Report of the Madhya Pradesh State Agro Industries Development Corporation Limited, Bhopal, for the year 2001-2002, alongwith Audited Accounts and comments of the Comptroller and Auditor

General thereon.

(Placed in Library. See No. LT 2296/2005)

(b) (i) Review by the Government of the working of the Orissa Agro Industries Corporation Limited, Bhubaneswar, for the year 1998-1999.

(ii) Annual Report of the Orissa Agro Industries Corporation Limited, Bhubaneswar, for the year 1998-1999, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 2297/2005)

I (i) Review by the Government of the working of the Andhra Pradesh State Agro Industries Development Corporation Limited, Hyderabad, for the year 2002-2003.

(iii) Annual Report of the Andhra Pradesh State Agro Industries Development Corporation Limited, Hyderabad, for the year 2002-2003, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(4) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. See No. LT 2298/2005)

मानव संसाधन विकास मंत्रालय में (द्ध)ाज्य मंत्री (श्रीमती कान्ति सिंह) : अध्यक्ष जी, श्री मो. अली अश(द्ध)फ फातमी की ओ(द्ध) से, मैं निम्नलिखित पत्र सभा पटल प(द्ध) (द्ध)खती हूं :

(Placed in Library. See No. LT 2299-2304/2005)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): I beg to lay on the Table --

(1) A copy of the Notification No. S.O. 844 (E) (Hindi and English versions) published in Gazette of India dated the 24th July, 2004 regarding scheme of amalgamation of Global Trust Bank Limited with Oriental Bank of Commerce under sub-section (11) of section 45 of the Banking Regulation Act, 1949.

(Placed in Library. See No. LT 2305/ 2005)

(2) A copy of the Notification No. G.S.R. 262 (E) (Hindi and English versions) published in Gazette of India dated the 2nd May, 2005 together with an explanatory memorandum making certain amendments in the Notification No. 3/2000-Service Tax dated the 6th July, 2000 under sub-section (4) of section 94 of the Finance Act, 1994.

(Placed in Library. See No. LT 2306/ 2005)

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (7) of section 9A of the Customs Tariff Act, 1975:-

(i) G.S.R. 248 (E) published in Gazette of India dated the 27th April, 2005 together with an explanatory memorandum seeking to provide for the imposition of final anti-dumping duty on nylon tyre cord fabrics originating in or exported from Peoples Republic of China.

(ii) G.S.R. 266 (E) published in Gazette of India dated the 2nd May, 2005 together with an explanatory memorandum seeking to impose safeguard duty on imports of Tapioca Starch for a period of three years.

(Placed in Library. See No. LT 2307/ 2005)

(4) A copy of the Computers Additional duty (Amendment) Rules, 2005 (Hindi and English versions) published in Notification No. G.S.R. 264 (E) in Gazette of India dated the 2nd May, 2005 under section 10 of the Customs Tariff Act, 1975, together with an explanatory memorandum.

(Placed in Library. See No. LT 2308/ 2005)

(5) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:-

(i) G.S.R. 263 (E) published in Gazette of India dated the 2nd May, 2005 together with an explanatory memorandum making certain amendments in the Notification No. 21/2002-Cus., dated the 1st March, 2002.

(ii) G.S.R. 265 (E) published in Gazette of India dated the 2nd May, 2005 together with an explanatory memorandum seeking to exempt parts, components and accessories of mobile handsets including cellular phones, from the whole of the additional duty of customs leviable thereon.

(Placed in Library. See No. LT 2309/ 2005)

(6) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 38 of the Central Excise Act, 1944:-

- (i) G.S.R. 257(E) published in Gazette of India dated the 2nd May, 2005 together with an explanatory memorandum making certain amendments in the Notification No3/2005-CE dated the 24th February, 2005.
- (ii) G.S.R. 258(E) published in Gazette of India dated the 2nd May, 2005 together with an explanatory memorandum making certain amendments in the Notification No 6/2002-CE dated the 1st March, 2002.
- (iii) G.S.R. 259(E) published in Gazette of India dated the 2nd May, 2005 together with an explanatory memorandum making certain amendments in the Notification No 29/2004-CE dated the 9th July, 2004.
- (iv) G.S.R. 260(E) published in Gazette of India dated the 2nd May, 2005 together with an explanatory memorandum making certain amendments in the Notification No 4/2005-CE dated the 1st March, 2005.
- (v) The CENVAT Credit (Fifth Amendment) Rules, 2005 published in Notification No. G.S.R. 261(E) in Gazette of India dated the 2nd May, 2005 together with an explanatory memorandum.

(Placed in Library. See No. LT 2310/ 2005)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY (SHRI E.V.K.S. ELANGO VAN): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the MMTC Limited and the Department of Commerce, Ministry of Commerce and Industry, for the year 2005-2006.

(Placed in Library. See No. LT 2311/ 2005)

*m12

मानव संसाधन विकास मंत्रालय में (द्ध)ाज्य मंत्री (श्रीमती कान्ति सिंह) : अध्यक्ष जी, मैं निम्नलिखित पत्र सभा पटल प(द्ध) (द्ध)खती हूँ--

(1) (एक) नेशनल इंस्टिट्यूट ऑफ पब्लिक को-ऑप(द्ध)ेशन एंड चाइल्ड डेवलपमेंट, नई दिल्ली के वा 2003-2004 के वार्षिक प्रतिवेदन की एक प्र ति (हिंदी तथा अंग्रेजी संस्क(द्ध)ण) तथा लेखाप(द्ध)ीक्षित लेखे।

(दो) नेशनल इंस्टिट्यूट ऑफ पब्लिक को-ऑप(रे)शन एंड चाइल्ड डेवलपमेंट, नई दिल्ली के वॉ 2003-2004 के कार्यक(रे)ण की स(रे)का(रे) द्वा(रे)ा समीक्षा की एक प्रति (हिंदी तथा अंग्रेजी संस्क(रे)ण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल प(रे) (रे)खने में हुए विलम्ब के का(रे)ण दर्शाने वाला विव(रे)ण (हिंदी तथा अंग्रेजी संस्क(रे)ण)

(Placed in Library. See No. LT 2312s/ 2005)

*m13THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI BIJOY HANDIQUE): On behalf of Shri Namoo Narain Meena, I beg to lay on the Table --

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Zoo Authority, New Delhi, for the year 2003-2004, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Zoo Authority, New Delhi, for the year 2003-2004.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 2313/ 2005)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Govind Ballabh Pant Institute of Himalayan Environment and Development, Almora, for the year 2003-2004, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Govind Ballabh Pant Institute of Himalayan Environment and Development, Almora, for the year 2003-2004.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library. See No. LT 2314/ 2005)

